

**IN THE HIGH COURT OF KERALA AT ERNAKULAM**

**PRESENT:-**

**THE HONOURABLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR**

**AND**

**THE HONOURABLE MR.JUSTICE SHAJI .P.CHALY**

**THURSDAY, THE 2<sup>ND</sup> DAY OF APRIL, 2020/13<sup>TH</sup> CHAITHRA, 1942**

**B.A No. 2297 of 2020**

**(CRIME NO. 40 OF 2020 OF KALAMASSERY POLICE STATION, ERNAKULAM DISTRICT)**

**PETITIONER/ACCUSED NO.2**

AjithBabu, aged 21 years, S/o.Babu, Peringottil house,  
T.O.G. Road, North Kalamssery P.O, Ernakulam.

By Adv. Sri. C. C. ABRAHAM

**RESPONDENT/COMPLAINANT/STATE**

Stateof Kerala, Represented by the Public Prosecutor,  
High Court of Kerala, Ernakulam District, PIN-682031

By Shri Suman Chakravarthy, Public Prosecutor.

This Bail Application having come up for admission on 02/04/2020, along with BA Nos.2302 & 2305 of 2020, the Court on the same day passed the following:-

**IN THE HIGH COURT OF KERALA AT ERNAKULAM**

**PRESENT:-**

**THE HONOURABLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR**

**AND**

**THE HONOURABLE MR.JUSTICE SHAJI .P.CHALY**

**WEDNESDAY, THE 2<sup>ND</sup> DAY OF APRIL, 2020/13<sup>TH</sup> CHAITHRA, 1942**

**B.A No. 2302of 2020**

**(CRIME NO. 40 OF 2020 OF KALAMASSERY POLICE STATION, ERNAKULAM DISTRICT)**

**PETITIONER / ACCUSED NO. 6**

Sarath, aged 20, S/o Shaji, Peringottil house,  
Glass Factory Colony, Kalamassery P.O, Ernakulam.

By Adv.Sri. C. C. ABRAHAM

Vs

**RESPONDENT/COMPLAINANT/STATE**

Stateof Kerala, Represented by the Public Prosecutor, High Court of Kerala,  
Ernakulam District, PIN-682031

By Shri Suman Chakravarthy, Public Prosecutor

This Bail Application having come up for admission on 02/04/2020, along with BA Nos.2297 and 2305 of 2020, the Court on the same day passed the following:-

**IN THE HIGH COURT OF KERALA AT ERNAKULAM**

**PRESENT:-**

**THE HONOURABLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR**

**AND**

**THE HONOURABLE MR.JUSTICE SHAJI .P. CHALY**

**THURSDAY, THE 2<sup>ND</sup> DAY OF APRIL, 2020/13<sup>TH</sup> CHAITHRA, 1942**

**B.A No. 2305 of 2020**

**(CRIME NO. 40 OF 2020 OF KALAMASSERY POLICE STATION, ERNAKULAM DISTRICT)**

**PETITIONER/ACCUSED NO. 5**

Krishna, aged 20 years, S/o.Ganeshan, Kalathiparambil house,  
Cusat colony, Kalamassery P.O, Ernakulam.

By Adv.Sri. C. C. ABRAHAM

**RESPONDENT/COMPLAINANT/STATE**

State of Kerala, Represented by the Public Prosecutor,  
High Court of Kerala, Ernakulam District, PIN-682031

By Shri Suman Chakravarthy, Public Prosecutor

This Bail Application having come up for admission on 02/04/2020, along with BA Nos. 2297 and 2302 of 2020, the Court on the same day passed the following:-

**A.K. JAYASANKARAN NAMBIAR & SHAJI P. CHALY, JJ.**

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**Bail Application Nos. 2297, 2302 & 2305 of 2020**

**Dated this the 2<sup>nd</sup> day of April, 2020**

**O R D E R**

**Shaji P.Chaly, J.**

These bail applications were heard for some time. The learned public prosecutor seriously opposed the bail applications basically contending that the petitioners are involved in various other crimes and we were not inclined to grant bail. At that point of time, the learned counsel for the petitioners sought adjournment.

Post on 15.4.2020.

**A.K. JAYASANKARAN NAMBIAR, JUDGE**

**SHAJI P. CHALY, JUDGE**